

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 01 OF 2014 &
IA NO. 05 OF 2014**

Dated: 27th October, 2017

In the matter of:

Steel Authority of India Ltd.

Vs.

Damodar Valley Corporation & Ors.

... Appellant(s)

... Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter
on **12.12.2017.**

PS/ Court Master

mk/vt